

NOTICE

Reg.: Public comments in Case No 42 of 2022 titled *Winzo Games Pvt. Ltd. v Google LLC and Ors.*

20.08.2025

Earlier, the Competition Commission of India ('CCI'), through notice published on 30.07.2025 on its website, invited public/stakeholders to submit their written comments, if any, on the non-confidential summary of the commitment proposal, latest by 20.08.2025.

Now, the Commission has extended time **till 01.09.2025** for submission of written comments, to be sent on the email: secy@cci.gov.in or by post, addressed to **The Secretary, Competition Commission of India, 10th Floor, Office Block-1, Kidwai Nagar, New Delhi-110023**, with the subject "**Comments, objection or suggestion on commitment proposal in Case No 42-2022**".
